

No. 73/RG/Spl./Misc. dated 04.04.2021


**ORDER**

**Re: Situation arising due to outbreak of  
the Novel Coronavirus (COVID-19)**

Sh. Ranjit Kumar, Restorer attached with the court of Hon'ble the Chief Justice has been tested positive for novel coronavirus (Covid-19).

In partial modification Order No.72/RG/Spl./Misc. dated 01.04.2021, Hon'ble the Chief Justice has been pleased to order that the cases listed before Hon'ble Division Bench presided over by Hon'ble the Chief Justice will be taken up through Video Conference on 05.04.2021.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

  
(Yashwinder Paul Singh)  
O.S.D. Judicial (Listing)  
For Registrar General  
04.04.2021